

ANNEXURE 1

Name of the corporate debtor: VISA RESOURCES INDIA LIMITED; Date of commencement of liquidation: 03/01/2023; List of stakeholders as on: 17/03/2023

List of secured financial creditors

Sl NO.	Name of creditor	Identification No.	Details of Claims received		Details of claim admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verifica tion	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security Interest	Whether security interest relinquish ed?(YES/ NO)	Nature of claim	Amount covered by guarant ee	% share in total amount of claims admitted				
1	Punjab National Bank	AAACP0165G	02.02.2023	4,15,25,05,435	3,82,85,76,968		YES			55.60		32,39,28,467		
2	Bank Of Baroda		21.01.2023	1,47,34,48,174	1,06,93,25,293		YES			15.53		40,41,22,881		
3	Union Bank Of India	U99999MH1919PTC000615	31.01.2023	73,25,92,364	73,25,92,364					10.64		-		
4	Indian Overseas Bank		15.02.2023	60,72,40,581	57,60,80,197					8.37		3,11,60,384		
5	Asset Care And Reconstruction Enterprise Limited	U90993DL2002PLC115759	28.02.2023	28,49,63,360	28,49,63,360		NO			4.14		-		
	TOTAL			7,25,07,49,914	6,49,15,38,182					94.27		75,92,11,732		

Kapilendra Swain
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 Liquidator of Visa Resources India Limited
 Regn.No.-IBB/IPA-001/P-P00983/2017-18/11624